

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.5089
TO BE ANSWERED ON 05.04.2017**

ATTACKS ON INDIANS

5089. SHRI SHIVKUMAR UDASI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether other than verbal and written notes of protest over the recurring violent and fatal attacks on Indians in the US, has the Government initiated talks on a serious note with the administration in Washington and if so, the details thereof;**
- (b) whether the Government has proposed to raise this issue of racial attacks at the UN and if so, the details thereof;**
- (c) whether our Permanent Representative at the UN appraised the Human Rights High Commissioner and also the Human Rights Council about these attacks and if so, the details and response thereon;**
- (d) whether the Government has given a thought to mobilize support from other countries to tackle such racial discrimination being brought up at the global forum and if so, the details thereof;**
- (e) the details of comprehensive assurance from the US Government on these attacks;**
- (f) whether the next of kin of these victims have been compensated by the State and federal governments; and**
- (g) if so, the details thereof including the quantum of compensation?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) Government of India has taken up the issue of incidents of attack on Indian nationals and Persons of Indian Origin with the US Government at very high-levels, including during the visits of Foreign Secretary (February 28-March 3, 2017) and National Security Advisor (March 23-24, 2017). We have conveyed our deep concern, and called for necessary measures to ensure the safety and security of Indian Diaspora as well as expeditious investigation into these incidents.

The Government has also reached out to affected persons and their families for extending all possible help and support. Our Mission and Consulates in the US remain vigilant for addressing any emergent issues.

(b) to (e) No. This issue has been discussed bilaterally between India and the US. The US authorities have responded promptly and positively. They have assured us that they are working with all concerned agencies to ensure speedy justice. There has been widespread condemnation of these incidents by the U.S. leadership, both in the Administration and the Congress.

(f) & (g) In the US system, the victims are required to directly approach the concerned authorities for compensation. Any decision of the US authorities to grant compensation in these cases has so far not come to the knowledge of the Government.
